NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	1/2013 in	Hearing (to await the order of the HHC)		Sudarshan Kumar Manchanda & Ors Vs S.M. Kannappa Automobiles(P) Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM		
l .	NITYA KALIGOTLA KEYSTONE PARTNERS 7829466499	RESPONDENT	N.	

2. RIDHIMA.T AK LAW CHAMBERS

PETITIONERS

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ORDER

Counsel for petitioner is present. Counsel for respondent is also present.

Awaiting final order from Hon'ble High Court. List it on 26/9/2017

MEMBER(J)

MEMBER(T)